

Annexure – 4

Name of the corporate debtor: **AK EDU TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: **23.01.2023**; List of creditors as on: **03.05.2023**
 In accordance with Section 25(2) (e), IBC, 2016
 List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1		-	-	-	-	-	-	-	-	-	-	-	
	Total	-	-	-	-	-	-	-	-	-	-	-	

